

Bench No. I

Mention

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 321/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

None responded.

List the matter on 10/07/2017.

  
(Vijai Pratap Singh)  
Member (J)